# राजभाषा कार्यान्वयन समिति का गठन

1275 भी ओइम्प्रकाझ स्थागी : क्या शिक्षा, समाज कल्याण तथा संस्कृति मंती यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय के कितने अधीनस्य कार्यालयों में राजभाषा कार्यान्वयन समितियों का गठन हो चुका है तथा क्या उनकी बैठकें नियमित रूप से प्रत्येक तीन मास के पश्चात् हो रही हैं; और

(ख) कितने अधीनस्य कार्यालयों में इन समितियों का अभी तक गठन नहीं हुआ है तथा उनका गठन कब तक हो जाएगा?

# Constitution of language implementation Committee

1275. SHRI O. P. TYAGI : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) the number of subordinate offices of his Ministry where the official language implementation Committees have been constituted and whether those Committees are misting regularly every three months; and

(a) the number of subordinate offices where such Committees have not been constituted so far and by when these will be set up ?]

शिला, समाज कल्याण तथा संस्कृति मंग्रालय में उपमंत्री (भी डी॰ पी॰ यादव) : (क) और (ख) 7 अधीनस्थ कार्यालयों में समितियां स्थापित की गई हैं। 16 अधीनस्थ कार्यालयों में, जहां कर्मचारियों की संख्या बहुत कम है, ऐसी समितियों की स्थापना करने का कोई प्रस्ताव नहीं है। मंत्रालय के शेष 18 अधीनस्य कार्यालयों बथा संबद्ध कार्यालयों के 21 अधीनस्य बावालयों में इस प्रकार की समितियों का बठन विचाराधीन है। इन कार्यालयों से

अनुरोध किया गया है कि एक महीने के अन्दर ही समितियों के गठन को अंतिम रूप दिया जाय ।

अब तक स्थापित की गई 7 समितियों में से चार समितियां नियमित अंतराल के बाद अपनी बैठकें कर रही हैं।

t[THEjDEPUTY MINISTER IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : (a) and (b) Committees bale been set up in 7 Subordinate offices. It is not proposed to set up Committees in 16 Subordinate such o(fices,whe-.-e the number of employees is very small. In the remain-, ing 18 Subordinate offices of the Ministry I and 21 Subordinate offices of an Attached office, consitutioii of such Committees is under consideration. These have been asked to finalise Offices constitution of the Committees with in one month.

Out of 7 Committees so far set'up, four Committees are meeting at regular intervals].

### **Production of Sugar**

1276. SHRI P. K. KUNJACHEN: Will the Minister of AGRICULTURE be pleased to state:

(a) the quantity of sugar produced in India and exported during the financial year 1972-73;

*fb)* the price fixed for exported sugar;

(c) what was the sugar prices fixed for sugar for internal consumption; and

fd) how much quantity was allowed to the mill ownersjbr free sale in the market?

THE MINISTER OF STATE IN THE MINISTRY OP AGRICULTURE (PROF. SHER SINGH) : fa) A quantity of 36.31 lakh tonnes of sugar was produced and 98,827 tonnes exported during the financial year to7a«73;

(b)The f.o.b.s.realisation on sugar exported during 1973\*73 worked out to about Rs. 1.25 per kilogram.

t[] English translation.

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(c.) The levy sugar is being sold through. |'air price shops at a uniform price of Rs. 2.15 per kg. throughout the country from the 1st December, 1972.

(d) During the financial year 1972-73, a quantity of 12.43 lakh tonnes wasrelea-sed to sugar factories for free sale.

#### Implementation of statutory rationing

1277- SHRI P. K. KUNJACHEN : Will the Minister of AGRICULTUREjbe pleased to state :

fa) whether Government are implementing statutory rationing in all the famine affected States in India; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE(SHRI ANNASAHEB SHINDE): (a) and fb) In all the States, including the drought affected States, foodgrains aie distributed to consumers through fair price shops at fixed prices. Statutory rationing is now in force only in Bombay, Calcutta and the Asansol-Durgapur industrial complex. There is, at piesent, no proposal under the consideration of the Government to extend the system of statutory rationing to other areas-

## Construction of houses by DDA in EPDP Colony, Kalkaji, New Delhi

1278. SHRI DWIJENDRALAL SEN GUPTA: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply to Starred Question No. 640 given in thoRajya Sabha on the 13th -December, 1972 and State;

(a)whether it is a fact that construction of more than 50 pcrrentof the total number of 284-Iiouses agreed upon by the DDA with the plot holders of EPDP Colony in Kalkaji, New Del.hi<sup>^</sup>could not be completed within the stipulated period of it years;

(b) if so, the factors responsible for the delay in construct ion. and steps being taken to complete the construction. of the remaining houses and by when they are expected to be completed; and

(c) whether the cost of construction of the left-over houses is likely to increase as a result of delay in construction; and if so which party would be required to make good the excess cost?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA) : fa) to (c) 271 houses are to be constructed by the D.D.A. Out of 198 houses taken up for construct in the first group, 59 were handed over to the owners in May, 1973, 4<sup>^</sup> are in the piocess of being handed over and the remaining houses are expected to be completed by October, 1973.

As regards the 73 houses to be taken up in the second group, ^drawings are to be prepared and the work will be taken up after tenders are called and awarded. The cost of construction of these houses will depend upon the tender rate etc.

The delay in the construction of the houses in the first group was due to factors like the large number of alternatives and types of designs which had to be prepared to the satisfaction of the individuals, delay in getting water supply connection and scarcity of cement.

### **Rabi Crash Programme**

1279. SHRI KOTA PUNNAIAH: Will the Minister of AGRICULTURE be pleased to state:

fa) the target of Rabi Cash Programme; and

fb) what has been achieved State-wise against the investment provided to t'i

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTUREFSHRI ' ANNASAHEB SHINDE) : fa) and fb) The Emergency Agricultural Production-' Programme, which was undertaken during 1972-73 ro meet the situation create'd by drought during the ka'rif season of that\* year, was-baded principally on minor- irri- gatJou. Special allocations of fj assistance were made to State Governments to enable them to take *up*